

(d) whether steps have been taken for the preparation of books particularly on scientific subjects by the time limit fixed ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) The details of the planning and phasing for the change-over to the regional languages are to be made by the State Governments, and at the university level by the universities.

(b) Does not arise.

(c) The cost will be worked out by each State Government for its area.

(d) The Commission for Scientific and Technical Terminology has done considerable work in the evolution of terminology suited for the Indian languages to be adopted or adapted by them. The Commission has also produced some books for the university stage. It is also proposed to earmark for giving to each State an assistance up to Rs. 1 crore for book production and development of regional languages as media of instruction at the university stage.

MODERNISATION OF MAJOR PORTS

***86. SHRI PARTHASARTHY :**
SHRI Y. A. PRASAD :
SHRIMATI SUSEELA
GOPALAN :
SHRI D. N. DEB :
SHRI A. K. GOPALAN :
SHRI D. N. PATODIA :
SHRIMATI JYOTSNA CHANDA :
SHRI VALMIKI CHOUDHARY :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is fact that Government have decided to set up a commission for a comprehensive survey of India's ten major ports and make recommendations for their modernisation;

(b) whether Government have sought the counsel of the officials of the International Association of Port and Harbour Commissions at New York, London and Hamburg on the composition and terms of reference of the commission; and

(c) if so, with what results ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) : (a) Yes, Sir.

(b) and (c) : On my request, the International Association of Ports and Harbours have agreed in principle to sponsor the

visit of a three-man team of experts from the Ports of New York, London and Rotterdam which could make a rapid survey of our major ports and make recommendations in regard to the lines on which further expert studies in depth may be undertaken. The details are under consideration.

DELAY IN SANCTIONING OF SCHOLARSHIPS

***87. SHRI CHENGALRAYA NAIDU :**
SHRI M. L. SONDHI :

Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that educational authorities and students have been agitating against the Government's scholarship schemes because of the alleged inordinate delays involved in the sanctioning of money to the students;

(b) whether Government are considering to take certain steps to avoid delays in granting scholarships to the students; and

(c) the time usually taken in the disbursement of scholarships to students ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SHER SINGH) : (a) No Sir, but there have been a few complaints about delay from scholarship-holders under the National Scholarship Schemes.

(b) The Government of India have already introduced a new procedure for payment to be followed by the State Governments in order to ensure speedier disbursement of scholarships.

(c) As the Schemes are implemented by the State Governments it is not possible to indicate the precise time taken for a student to get his scholarship. However, the State Governments have been requested to ensure that as soon as his documents are complete, the scholar shall receive his scholarship amount.

RETIREMENT OPTION SCHEME

***88. SHRI ARJUN SINGH**
BHADORIA :
SHRI HARDAYAL DEVGUN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has deferred the implementation of the retirement option scheme; and